

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 207 of 2015

Dated: 25th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Hooghly Chamber of Commerce & IndustryAppellant (s)
Versus
West Bengal Electricity Regulatory Commission & Anr.
.... Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans
Ms. Babita Sant for R.1

Ms. Puja Priyadarshini for R.2

ORDER

Learned counsel for the State Commission submits that he will be filing reply within ten days. He may file the reply on or before 04.02.2016 after serving copy on the other side. Thereafter rejoinder may be filed on or before 19.02.2016 after serving copy on the other side.

List the matter on **08.03.2016.**

**(I.J. Kapoor)
Technical Member
ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**